

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-217**  
IB-159(ND)/2020

**IN THE MATTER OF:**

Ahluwalia Marbless Pvt Ltd.

**Vs.**

M/s Decorators Pvt Ltd.

...APPLICANT

...RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 17.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Ms. Ruchir Batra, Advocate

For the Respondent

: Mr. Vaibhav Dabar, Advocate

For the Intervener

:

**ORDER**

The Counsel for both the sides are present. The Counsel for the Corporate Debtor prayed time to file reply and Vakalat Nama. Thereafter, the Counsel for the Operational Creditor will file rejoinder, if any.

List on 27<sup>th</sup> April 2020.



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**